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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 355/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Mr. Ronny George
V/s.
M/s. The Professional Couriers Pvt. Ltd. & 6 Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

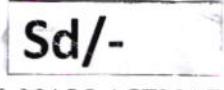
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Vann Saluja, Adv. ILB M/s. Crawford Bayley & Co.	Advocate for the Respondent	
2.	Ms. Alisha Pinto	Advocate for Petitioner	

ORDER

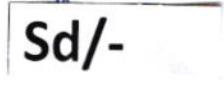
CP 355/241-242/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, time for filing rejoinder has been extended for three weeks.

List this matter for hearing on 15.1.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)